

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20502-- JK (LD) of 2025

DATED:- 26 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 26 - 12 - 2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No.20502–JK (LD) of 2025 dated 26.12.2025.

S No.	Case Title	OIC
1	SLP© No. 20391/2025 titled Mohd Umar Farooq Vs UT of J&K and Ors	Shri Deep Kumar Tehsildar Ramban
2	LPA No. 213/2025 titled Man Singh Vs UT of J&K and Ors	Sh Predhyum Atti Tehsildar Attri
3	WPC No. 1535/2025 titled Parkash Singh and Ors Vs UT of J&K and Ors	Shri Vikram Kumar Tehsildar Kathua
4	WPC No. 1673/2022 titled Hotel Green Park Raj bagh Srinagar and Anr Vs UT of J&K and Ors	Mr. Syed Farooq Ahmad Assistant Commissioner (Central with Divisional Commissioner Kashmir
5	WPC No. 2078/1012 titled Shah Mohd Vs UT of J&K and Ors	Shri Surinder Singh Tehsildar Billawar
6	WPC No. 1549/2025 titled Uttam Chand and Anr Vs UT of J&K and Ors	Shri Vinay Khosla Additional Deputy Commissioner Billawar
7	WPC No. 261/2024 titled Ghulam Mohammad Shah Vs State UT of J&k and Ors	Mr Shakeel Ahmad Shahtar Collector Land Acquisition SP Army Budgam
8	LPA No. 250/2025 titled Som Raj and Ors VS UT of J&K and Ors	Shri Vikram Kumar Tehsildar Kathua

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